

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

22/01/2019

T.A./260/28/2015

FOR FURTHER ORDERS

K K PATTANAIK

-V/S-

BHARAT SANCHAL NIGAM LIMITED

ITEM NO:20

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. K.C. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. No one appeared on 02.01.2019 in spite of issue of notice to applicant by speed post vide note dated 02.12.2016 and subsequently copy of order dated 02.01.2019 by Registered Post vide office note dated 03.01.2019. It seems that the applicant is no longer interested to pursue this matter. Accordingly, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>